DEVELOPMENT be pleased to state:

- (a) whether it is a fact that type III Government quarters are on subletting in DIZ Area and Baba Kharak Singh Marg depriving genuine Government servants who are in waiting list since 15 years;
- (b) whether it is a fact that Quarter number 1020, 1023, in Block No..26 and Quarter number 1032 and 1129 in Baba Kharak Singh Marg, are on subletting;
- (c) whether it is a fact that resident (s) of the colony have also complained to this effect:
- (d) what action Government had taken to cancel the allotment of the above quarters; and
- (e) whether it is also a fact that sO-eal. led tenants are having telephone connection in Quarter No. 1020 and 1023 of Baba Kharak Singh Marg but not in the name of actual allottees of the quarters?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI DALBIR SINGH): (a) to (e) Based on the complaints received from the residents of the area especially Baba Kharak Singh Marg, and also otherwise regarding subletting of quarters, spot inspections to detect these cases have been carried out during March to July, 1989, The allotment of all such quarters where subletting has been proved, including or. No. 1032 in Block No. 26, B.K.S. Marg, has been cancelled. The allotment of or. No. 1023, B.K.S. Marg has been cancelled w.e.f. 5-2-87 consequent upon the allottee's transfer out of Delhi. Action in other cases including or. Nos. 1020 and 1129 m Baba Kharak Singh Marg, New Delhi is progressing as per rules.

Indo-Bulgarian project for apple production

- 2281. SHRI HARI SINGH: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that India and Bulgaria are' running a project on apple production in Jammu and Kashmir; and
- (b) if so, what is the progress of the project?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) (a) Yes, Sir.

(b) The project is 'being implemented from the current planting season (1989-90) for a period of three years.

Setting up of joint ventures by SAIL with foreign companies

2282. SHRI BHAGATRAM MAN-HAR:

SHRI BIR BHADRA PRATAP SINGH:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that Steel Authority of India Limited (SAIL) has decided to set up a joint venture for the manufacture of new value added products and also down stream items based on iron and steel;
- (b) if so, what are the details in this regard; and
- (c) what is the estimated cost involved in setting, up of such joint ventures and what are the names of foreign companies which will be associated with these projects?

THE MINISTER OF STEEL AND MINES (SHRI MAKHAN LAL FOTE-DAR). (a) No, Sir.

(b) and (c) Do not arise.

Setting up of Food Processing Industries in Goa

- 2283. SHRI JOHN F. FERNANDES: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) whether it is a fact that in Goa large quantity of highly perishable fish and other sea products, if not procured in time goes waste;
- (b) if so, whether Government propose to Set up Food Processing Industries in Goa for sea food sector; and

(c) how many persons/institutions have applied for issue of licences to set up such units in Goa?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYT-LER); (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

Deep sea fishing harbour at Aagordanda in Raigad

2284. SHRI PRAMOD MAHAIAN: Will the Minister of AGRICULTURE be pleased to state;

- (a) whether it is a fact that the study group of Agriculture Ministry has suggested a deep sea fishing harbour at Aagordanda in Raigad District; and
- (b) if so, what is the action taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHY-AM LAL YADAV): (a) The Ministry of Agriculture have not received the final report from the Group constituted to identify a suitable location along the North West Coast for development of a deep sea fishery harbour.

(b) Does not arise.

Allocation of edible oil rice and wheat for Bombay

2285. SHRI PRAMOD MAHAIAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that Government of Maharashtra have requested to place the requirements of Bombay at par with those of Delhi; the details of allocation of edible oil, rice and wheat accordingly; and
- (b) if so, what are the details of decision taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) and

(b) In his speech at the meeting of the Advisory Council on Public Distribution System held recently, the Minister for Food and Civil Supplies, Govt, of Maharashtra, made a suggestion to this effect. The allocations of rice, wheat and impor.. ted edible oils from the Central Pool for Public Distribution System are made to various States/UTs on a month to month basis, taking into account the overall'availability of stocks in the Central Pool market availability, relative needs of the States and other relevant factors These allotments are meant for the State as a whole and the distribution within the State is the responsibility of the State Government concerned. It is therefore for the Maharashtra Govt, to decide the quantities of these items to be allocated to Bombay.

Supply of edible oil to Maharashtra in 15 kg. tin

2286. SHRI PRAMOD MAHAJAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

- (a) whether Government of Maharashtra have requested to supply 60 per cent of edible oil supplied to State in 15 kg. tin for smooth and efficient distribution; and
- (b) if so, the decision taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) Yes, Sir.

(b) Allocation of edible oil to the State of Maharashtra in 15 kg. tins has been increased from 1.650 MTs. June, 1989 to 3.000 MTs for the month of July, 1989.

Holding of elections of Group Housing Societies

2287. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of URBAN DEVELOPMENT be pleased to refer to reply to Unstarred Question 400 given in the Rajya Sabha on the 21st July, 1989 and state;